

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion of Graduate Process Servers to the post Junior Assistants under promotion quota in Subordinate Judiciary of Kashmir division.

Order

No.: 94

Dated: 24.04.2019


Sanction is hereby accorded to the promotion of following Graduate Process Servers of **Kashmir division** temporarily to the posts of Junior Assistants under promotion quota in the Pay Level-4 (25500-81100):

S. No.	Name of the Official S/Shri	Present place of posting
1	Ms Nargis Akther	Munsiff Court, D.H.Pora
2	Wahid Ul Hassan Dar	Sub Judge Court, Vailoo
3	Muzaffar Ahmad Thag	PDJ Court, Anantnag
4	Hidayat-Ullah Mir	Munsiff Court, Bandipora
5	Altaf Yousuf Lone	Munsiff Court, D.H.Pora
6	Deachan Angmo	CJM Court, Leh
7	Tsering Chorol	CJM Court, Leh
8	Ms. Asima Rehman	PDJ Court, Anantnag
9	Mohammad Umar	Munsiff Court, Gurez
10	Aijaz Ahmad Shergojri	Munsiff Court, Bandipora
11	Tawheed Iqbal	PDJ Court, Bandipora
12	Faizan Ahmad Lone	PDJ Court, Kupwara
13	Ruksana Mehjabeen	CJM Court, Shopian
14	Wajida Hakim	Addl District Court Bank Cases, Srinagar
15	Parveena Akther	PDJ Court, Kupwara
16	Bashir Ahmad Reshi	Munsiff Court, Tangmarg
17	Latif Ahmad Bhat	PDJ Court, Anantnag
18	Zahoor Ahmad Bhat	PDJ Court, Srinagar
19	Rukshanda Bashir	Sub Judge Court, Kulgam
20	Manzoor Ahmad Wani	CJM Court, Shopian
21	Adil Hussain Bhat	PDJ Court, Shopian

22	Subzar Ahmad Naik	Sub Judge Court, Kulgam
23	Mudasir Ahmad Najar	CJM Court, Handwara
24	Mohd. Rafiq Khan	Munsiff Court, Tangdhar
25	Beram Famda	Munsiff Court, Tangdhar
26	Sajad Hussain Mir	Judge Small Causes Court, Srinagar
27	Mohd. Arif	PDJ Court, Kargil

Note: The posting orders of the promotees shall be issued separately.

(By Order)



 (Jawad Ahmed)
 Principal Secretary to
 Hon'ble the Chief Justice

No. 134-47/Psys

Dated:24.04.2019

Copy to the:

1. Registrar General, High Court of J&K, Jammu for information.
2. Registrar Vigilance, High Court of J&K, Jammu for information.
3. Registrar Rules, High Court of J&K, Jammu for information.
- 4-12. Principal District & Sessions Judge, Srinagra/Anantnag/ Bandipora/Baramulla Shopian/ Kulgam/Kupwara/Kargil/Leh for information.
13. Order File.
14. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.


 (G. M. Parray)
 Joint Registrar
 24/4/19